

OFFICE OF
THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE
DAKSHIN DINAJPUR DISTRICT JUDICIARY
- CUM -
THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT
ENGLISH DEPARTMENT

.....

Resolution No. 17/2019

Date: 19.03.2020

MINUTES

OF

THE MEETING OF THE DISTRICT RECRUITMENT COMMITTEE FOR DAKSHIN DINAJPUR DISTRICT JUDICIARY HELD ON 19.03.2020 AT 05:00PM IN THE CHAMBER OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR TO DISCUSS ELABORATELY AND METICULOUSLY OVER THE RECRUITMENT PROCESS OF STAFF IN DIFFERENT CADRES IN DAKSHIN DINAJPUR DISTRICT JUDICIARY FOR 2019-20 IN VIEW OF THE DIRECTION OF THE HON'BLE HIGH COURT AT CALCUTTA RECEIVED TIME TO TIME.

Attended by:

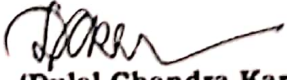
Mrs. Chandrani Mukherjee (Banerjee), Chairman, District Recruitment Committee, cum District Judge, Dakshin Dinajpur at Balurghat


Mr. Dulal Chandra Kar Member, D.R.C. cum A.D.J, Special Court, Balurghat, Dakshin Dinajpur


Mr. Subhra Som Ghosal, Member, D.R.C. cum Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat

AGENDA: Postponement of the ongoing interview of candidates for the post of Mali on and 20.03.2020 due to Coronavirus (COVID-19) Pandemic.

Discussion: As per the direction from the Registrar General, High Court, Calcutta through mobile and due to the Coronavirus (COVID-19) pandemic and discussion amongst the members of the DRC thoroughly, it is unanimously resolved that the ongoing interview of the candidates for the post of Mali is postponed until further order. The process will resume after the review of the present scenario and instructions from the Hon'ble High Court, Calcutta in due course of time.


(Dulal Chandra Kar)
Member, D.R.C.
cum
A.D.J, Special Court,
Balurghat, D/Dinajpur


(Mrs. Chandrani Mukherjee (Banerjee))
Chairman,
District Recruitment
Committee,
-cum-
District Judge,
Dakshin Dinajpur at Balurghat


(Subhra Som Ghosal)
Member, D.R.C.
cum
Chief Judicial Magistrate
D/Dinajpur at Balurghat